

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/229/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: M/s Biogen Idec Biotech India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Tarun Jaggi, CA for the Petitioner

ORDER

Notice of this petition is accepted by the Ld. Company Prosecutor. Be listed along with the connected matter on 25th January, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)